

ITEM NO.46

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Cr1.) No.7933/2023

(Arising out of impugned final judgment and order dated 16-03-2023 in CRLA No. 1588/2021 passed by the High Court of Judicature at Allahabad)

INDRA PRATAP TIWARI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.124227/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124226/2023-EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 5193/2023 (II)

(IA No. 83447/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 83446/2023 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 6263/2023 (II)

(IA No. 99923/2023 - EXEMPTION FROM FILING O.T.)

Date : 25-09-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

Mr. Narender Kumar Verma, AOR

Mr. Vijay Pal Sharma, Adv.

Mr. Y.v Mishra, Adv.

Ms. Saumya Sharma, Adv.

Ms. Priyanshi Varshney, Adv.

Mr. N. Hariharan, Sr. Adv.

Mr. Devdutt Kamath, Sr. Adv.

Mr. Revant Solanki, Adv.

Mr. Hemant Shah, Adv.

Mr. Akshay Rana, Adv.

Mr. P. S. Sudheer, AOR

Mr. Rishi Maheshwari, Adv.

Ms. Anne Mathew, Adv.

Mr. Bharat Sood, Adv.

Ms. Miranda Solaman, Adv.
Mr. Sridhar Reddy, Adv.
Mr. Om Prakash, Adv.
Mr. Chandresh Pratap, Adv.

For Respondent(s)

Mr. Sudhir Kumar Saxena, Sr.Adv.
Mr. Aviral Saxena, AOR
Mr. Pyush Thanvi, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Rohit K. Singh, AOR
Mr. Vijay Kumar, Adv.
Ms. Surabhi Gularia, Adv.
Ms. Surabhi Guleria, Adv.
Mr. Samarth Mohanty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 06-10-2023.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)